

(10)

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-44/2005 in
OA-3311/2001

New Delhi this the 12th day of AUGUST, 2005

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

R.P. Azad,
S/o Sh. Chandu Lal,
R/o F-453, Mahipal Pur,
New Delhi.
(Petitioner in person)

..... Petitioner

Versus

1. Sh. R. Roomalingham,
Secretary,
Ministry of Textiles,
Government of India,
Udyog Bhawan,
New Delhi-1.
2. Smt. Tinoo Joshi,
Development Commissioner(H),
Ministry of Textiles,
West Block No.7,
Rama Krishna Puram,
New Delhi-66.
3. Sh. S.K. Jana,
Deputy Director (Admn.&Estt)
(at present Assistant Director (Design),
Office of the Development Commissioner(H),
Ministry of Textiles,
West Block No. 7,
Rama Krishna Puram,
New Delhi-66.
4. Sh. V.V.S. Suryanarayana,
Deputy Director (Legal Cell),
(at present Dy. Director (Vigilance),
Office of the Development Commissioner(H),
Ministry of Textiles,
West Block No.7,
Rama Krishna Puram,
New Delhi-66.

..... Respondents

(through Sh. K.R. Sachdeva, Advocate)

Order (Oral)

Shri Shanker Raju, Member(J)

C.P. is disposed of. Notices are discharged, with liberty to assail his
grievance in the enquiry proceedings.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra
(V.K. Majotra)
Vice-Chairman(A)